

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims admitted | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|---------------------------|----------------------------|---------------------------|-----------------------------|---------------------------|-------------------------------|-------------------------------------|---------------------|--|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | | 1 No claims have been received from this category of creditor by RP till 12 th July, 2022 |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | | 2 No claims have been received from this category of creditor by RP till 12 th July, 2022 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 4 | 5,93,34,36,051.48 | 4 | 5,87,84,36,051.48 | 0.00 | 6,00,00,000 | 0.00 | 0.00 | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 13 | 26,95,69,73,350.90 | 13 | 24,94,46,91,829.90 | 0.00 | 1,35,00,00,000 | 66,22,81,521.00 | 66,22,81,521.00 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 5 | No claims have been received from this category of creditor by RP till 12 th July, 2022 |
| 6 | Operational creditors (Employees) | 1 | 2,55,461 | 0 | 0.00 | 0.00 | 0.00 | 2,55,461 | 2,55,461 | 6 | |
| 7 | Operational creditors (Government Dues) | 1 | 63,13,258.00 | 0 | 0.00 | 0.00 | 0.00 | 63,13,258.00 | 63,13,258.00 | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 2 | 3,11,62,000.00 | 0 | 0.00 | 0.00 | 0.00 | 3,11,62,000.00 | 3,11,62,000.00 | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 9 | No claims have been received from this category of creditor by RP till 12 th July, 2022 |
| Total | | 21 | 32,92,81,40,121.38 | 17 | 30,82,31,27,881.38 | 0.00 | 1,41,00,00,000 | 70,00,12,240.00 | 70,00,12,240.00 | | |



Notes:

1. Pursuant to Regulation 10 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, an Interim Resolution Professional/Resolution Professional may call for such other evidence or clarification as he deems fit from the financial creditor for substantiating the whole or a part of its claim.
2. Pursuant to Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP reserves the right to modify your claim on the basis of any additional information/documents that may come to our notice during the Corporate Insolvency Resolution Process. In case of any such modifications to the admitted claim amount, intimation shall be sent to the concerned creditors.



Annexure – 4

Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13th May, 2021;

List of creditors as on: 11th July, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under Verification | Remarks, if any |
|---------|---|---------------------------|--------------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | ICICI Bank, Mumbai | 02.06.2021 | 39,01,68,332.90 | 39,01,68,332.90 | Unsecured | 39,01,68,332.90 | No | 1.27 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 2 | Clearwater Capital Partners Singapore Fund IV Private Limited | 02.06.2021 | 29,04,26,030.00 | 29,04,26,030.00 | Unsecured | 29,04,26,030.00 | No | 0.94 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 3 | Clearwater Capital Partners Singapore Fund V Private Limited | 02.06.2021 | 1,64,11,60,775.00 | 1,64,11,60,775.00 | Unsecured | 1,64,11,60,775.00 | No | 5.32 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 4 | Asset Care and Reconstruction Enterprise Limited | 09.06.2021 | 10,42,80,66,702.00 | 10,42,80,66,702.00 | Unsecured | 10,42,80,66,702.00 | No | 33.83 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 5 | Chintamani Enclave Private Limited | 26.05.2021 | 16,93,03,394.00 | 16,01,87,440.00 | Unsecured | -- | No | 0.52 | 0.00 | 0.00 | 0.00 | 91,15,954.00 | |
| 6 | Ajay Patel | 07.06.2021 | 6,64,03,899.00 | 6,64,03,899.00 | Unsecured | -- | No | 0.22 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 7 | Al Mehwar Commercial Investments LLC | 28.06.2021 | 21,40,14,864.00 | 21,40,14,864.00 | Unsecured | 21,40,14,864.00 | No | 0.69 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 8 | IREP Credit Capital Private Limited | 22.09.2021 | 25,24,23,511.00 | 25,24,23,511.00 | Unsecured | 25,24,23,511.00 | No | 0.82 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 9 | ASK Real Estate Special Opportunities Fund | 03.09.2021 | 4,66,36,65,370.00 | 3,02,35,60,000 | Unsecured | 4,66,36,65,370.00 | No | 9.81 | 0.00 | 0.00 | 1,35,00,00,000 | 29,01,05,370.00 | |
| 10 | ASK Real Estate Special Opportunities Fund | 03.09.2021 | 5,81,27,56,197.00 | 544,96,96,000.00 | Unsecured | 5,81,27,56,197.00 | No | 17.68 | 0.00 | 0.00 | 0.00 | 36,30,60,197.00 | |

| | | | | | | | | | | | | | |
|--------------|----------------------------------|------------|---------------------------|---------------------------|-----------|---------------------------|----|--------------|-------------|-------------|-----------------------|------------------------|------|
| | Special Opportunities Fund II | | | | | | | | | | | | |
| 11 | Ashwin Ramesh Mansharamani | 14.06.2022 | 1,27,51,935.00 | 1,27,51,935.00 | Unsecured | 1,27,51,935.00 | No | 0.04 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 12 | Primary Debt Investments | 14.06.2022 | 299,67,04,838 | 2,99,67,04,838 | Unsecured | 299,67,04,838 | No | 9.72 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 13 | Quantum Advisors Private Limited | 14.06.2022 | 1,91,27,503 | 1,91,27,503 | Unsecured | 1,91,27,503 | No | 0.06 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| TOTAL | | | 26,95,69,73,350.90 | 24,94,46,91,829.90 | | 26,72,12,66,057.90 | | 80.93 | 0.00 | 0.00 | 1,35,00,00,000 | 66,22,81,521.00 | |

Note:

1. *The Corporate Debtor has given Corporate Guarantee for the facilities granted by Sr. No. 1 to 4 and 7 to 13 to the group companies of the Corporate Debtor*
2. *Ajay Patel is the Director of the Corporate Debtor and has granted unsecured loan to the Corporate Debtor.*

